



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,25th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CRIMINAL SINGLE BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court10@gmail.com]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION (BA)</b>				
21	Bail Appln./1123/2021 B/O	RAJINA PARBIN SULTANA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR A W AMAN	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 25/05/2021

-

=====